

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:15  
ANSWERED ON:21.07.2003  
FLOOD CONTROL IN ASSAM  
MONIKUMAR SUBBA

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether lakhs of people have been affected by the flash floods in Brahmaputra, Barak and other tributaries and rivers of Assam this year;
- (b) if so, the extent of damage caused as a result thereof;
- (c) the aid sought/released to the State Government for the purpose;
- (d) whether the Government have drawn up any flood management scheme for Assam and other North Eastern States; and
- (e) if so, the details thereof indicating its cost and time frame for implementation?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

- (a) Yes, Sir. As per the available information as on 17.7.2003, about 48.50 lakh of people have been affected by heavy rains/floods.
- (b) Details of damage reported are given at Annex-I.
- (c) In the event of calamity of severe nature, assistance is rendered from the National Calamity Contingency Fund (NCCF) in accordance with established procedure. However, so far no request for assistance from NCCF has been received from Government of Assam in view of the ongoing flood situation in the State.
- (d) and (e) Flood Management being a state subject, investigation, planning and implementation of flood management schemes are within the purview of the State Govt. The Central Government renders assistance which are technical, catalytical and promotional in nature.

The Ministry of Water Resources has formulated a Centrally Sponsored scheme for taking up critical flood control/anti erosion works in the North Eastern States including Sikkim and West Bengal (for the areas of North Bengal falling within the Brahmaputra basin), with a Central share of Rs.150.00 crore, for implementation during Xth Plan period. The Planning Commission has accorded "in principle" approval to the scheme. The Expenditure Finance Committee (EFC) Memo has now been circulated to various appraising agencies. Thereafter, the scheme will be discussed by the EFC and posed to the full Planning Commission/Cabinet Committee on Economic Affairs for approval.

Annex-I.

Sl.No.	Particulars	Details of damage
1.	Total no. of districts	23
2.	No. of districts affected	22
3.	No. of villages affected	4768
4.	Population affected in nos.	4.850 million
5.	Area affected	0.654 million ha.
6.	Crop area affected	0.201 million ha.
7.	Houses damaged	4451 nos.

8. Human live lost

22 nos.